## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 95(ND)2016 CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Ram Avtar Agarwal & Ors. V/s. M/s. Arcadia Realty Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. SINKAN JYOT SURCH Adv. FOR RESIDNIZENT

2. Gausaw Rand (Proxyfor Petitioner Cole

Ashabosh

Gapta)

Order

The matter is adjourned to 08.08.2016 at 2 p.m.

(B.S.V. PRAKASH KUMAR) Member (Judicial)